

**GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS**

**LOK SABHA
UNSTARRED QUESTION NO. 4568**

TO BE ANSWERED ON THE 8TH JANUARY, 2019/ PAUSHA 18, 1940 (SAKA)

FAILURE TO REGISTER FIR BY POLICE PERSONNEL

4568. SHRI OM BIRLA:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) the total number of complaints received and registered against police personnel for failure to register First Information Report (FIR) on receiving complaints from women alleging sexual offences including rape, trafficking, and/or criminal assault, as specified under Section 166A of the Indian Penal Code, for 2017 and 2018, State-wise;

(b) whether this data is being maintained in any form in the public domain;

(c) if not, the reasons therefor; and

(d) whether any steps will be taken to make such data available in the public domain and if so, the details thereof?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI HANSRAJ GANGARAM AHIR)**

(a) to (d): Police and Public Order are State subjects as per the 7th schedule of Constitution of India. Specific data pertaining to complaints received and cases registered for failure to register First Information Report (FIR) on receiving complaints from women alleging sexual offences including rape, trafficking and/or criminal assault, as specified under section 166 A of the Indian Penal Code, is not maintained centrally.
